

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

10/02/2020

C.P./260/121/2019

O.A./260/199/2015

S K TIWARY
-V/S-
R K VERMA & ORS

ITEM NO:44

FOR APPLICANTS(S) Adv. : Mr. C. Padhi

FOR RESPONDENTS(S) Adv.: Mr. J. K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>Mr. J. K. Nayak, Learned counsel appears on behalf of respondents and files compliance report giving a copy to learned counsel for applicant. It is submitted by Learned counsel for the respondents, that the CP has been filed after compliance of order.</p> <p>Learned counsel for the applicant files a memo to withdraw the CP.</p> <p>Accordingly the CP is dropped and notices issued are discharged.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>